

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.282 of 1996

Wednesday, this the 6th day of March, 1996.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T.R. Sasi, S/o Kannan Ramankutty,
Extra Departmental Delivery Agent,
P.O. Chathamattom.

Residing at: Thuruthel House,
Chathamattom P.O.,
Pothanicadu.

.. Applicant

By Advocate Mr K S Bahuleyan.

Vs

1 Senior Superintendent of Post Offices,
Aluva Division, Aluva.

2 Postmaster General,
Central Region, Cochin- 682 016.

3 Sub Divisional Inspector (Postal),
Perumbavoor Sub Division,
Perumbavoor.

4 P V Paulose,
Extra Departmental Branch Postmaster,
Chathamattom P.O. .. Respondents

By Advocate Mr James Kurian, Addl.CGSC for R 1 - 3

The application having been heard on 6th March, 1996
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant is aggrieved by the choice of his rival
for a posting at Chathamattom Post Office. Applicant
and 4th respondent applied for a posting at Chathamattom.
4th respondent has been posted there. This is the
grievance of applicant.

2 We find that applicant has made a representation (A-8) before second respondent and that it is pending consideration. Second respondent will consider the same with notice to 4th respondent and pass appropriate orders within ten days from today.

3 Standing counsel submits that he will forward a copy of the original application and a copy of this order to second respondent immediately for compliance. We record the submission.

4 Original application is disposed of as aforesaid. No costs.

Dated the 6th March, 1996.


P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

P/6-3

LIST OF ANNEXURE

1. Annexure A-8: True copy of the representation submitted by the Applicant before the 2nd respondent.

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